SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition (Civil) No.1109/2022

ARNAB ROY Petitioner(s)

VERSUS

CONSORTIUM OF NATIONAL LAW UNIVERSITIES & ANR. Respondent(s)

(With IA No.194884/2022-EX-PARTE STAY)

Date: 17-02-2023 This petition was called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Nikhil Nayyar, Sr. Adv.

Mr. N. Sai Vinod, AOR

Mr. Abhinav, Adv.

For Respondent(s) Mr. Siddharth Aggarwal, Sr. Adv.

Mr. Arun Sri Kumar, Adv.

Ms. Pritha Srikumar, AOR

Mr. Anirudh Gotety, Adv.

Ms. Arshiya Ghose, Adv.

Mr. Vishwajeet Singh Bhati, Adv.

Ms. Aishwarya Bhati, ASG

Mr. Yashraj Singh Bundela, Adv.

Mr. Aman Sharma, Adv.

Mr. Shashwat Parihar, Adv.

Mr. Manvendra Singh, Adv.

Mr. Amrish Kumar, Adv.

UPON hearing the counsel the Court made the following O R D E R

List the Petition on 17 March 2023 along with Civil Appeal No 273 of 2021 [Vikash Kumar vs Union Public Service Commission and Others].

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Assistant Registrar